

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1117 of 2019

IN THE MATTER OF:

Canara Bank

...Appellant

Versus

Mamta Binani & Ors.

...Respondents

For Appellant:

**Shri PBA Srinivasan, Shri Parth D. Tandon and
Ms. Ichchha Kalash, Advocates**

For Respondents:

**Shri Rituraj Biswas, Ms. Neeta Nancy Quadros and
Shri Videh Vaish, Advocates (R-1)
Shri Neeraj Kumar Gupta, Advocate (R-4)**

ORDER

30.01.2020 Counsel for Respondent No.4 states that he will file Reply by tomorrow, i.e. 31st January, 2020. The same may be filed. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'for admission (after Notice)' on 11th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md